

(10)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**COMPANY APPLICATION NO.** : :

**PETITION NUMBER** : TCP/38/2016

**NAME OF THE PETITIONER(S)** : N. Thirumurthy & another

**NAME OF THE RESPONDENT(S)** : SREE LAKSHMIRAM BRIGHT BARS PVT LTD  
& 6 Ors

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>Name (in Capital)</b>	<b>Represented by</b>	<b>Signature</b>
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1. P. M. VATSALA  
For A.K. Mylsamy & ASSOCIATES  
COUNSEL FOR  
R1 - R5  
P. M. Vatsala

**ORDER**

Petitioners alongwith counsel called but absent. No representation. Ms P M Vatsala, representing counsel for R1 to R5 present. As seen in the previous orders of this Bench, on several occasions the petitioners were called but were absent. Several opportunities were given to the petitioners for their appearance but they did not appear. Even today, they are called but absent. In the circumstances, the petition is dismissed for default.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)